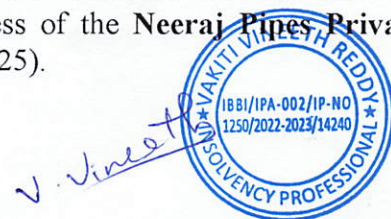


**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NEERAJ PIPES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Neeraj Pipes Private Limited
2.	Date of incorporation of corporate debtor	18/03/1997
3.	Authority under which corporate debtor is incorporated / registered	ROC Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24922TG1997PTC026666
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 182, Gagan Pahad, Hyderabad, Telangana, India 500052
6.	Insolvency commencement date in respect of corporate debtor	04/11/2025 (Order received on 06/11/2025)
7.	Estimated date of closure of insolvency resolution process	03/05/2026 (180 days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vakiti Vineeth Reddy IBBI Reg No: IBBI/IPA-002/IP-N01250/2022-2023/14240
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 301, Plot No. 426, Radhamohan Enclave, Mathrusreenagar, Miyapur, Ranga Reddy District, Hyderabad, Telangana – 500049. Email: <a href="mailto:Vineethreddy.vakiti@gmail.com">Vineethreddy.vakiti@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	8-2-684/11/8, 2 <sup>nd</sup> Floor, Kanka Durga Temple Street, Road No. 12, Bhavani Nagar, Banjara Hills, Hyderabad, Telangana – 500034.  Email: <a href="mailto:cirp.neerajpipes@gmail.com">cirp.neerajpipes@gmail.com</a>
11.	Last date for submission of claims	18-11-2025 (14 days from the date of Appointment of IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Neeraj Pipes Private Limited** on 04/11/2025 (Copy of order received on 06/11/2025).



The creditors of **Neeraj Pipes Private Limited**, are hereby called upon to submit their claims with proof on or before 18-11-2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09/11/2025  
Place: Hyderabad



Vakiti Vineeth Reddy  
IBBI/IPA-002/IP-N01250/2022-2023/14240  
Interim Resolution Professional  
Neeraj Pipes Private Limited  
AFA Valid till-31 December 2025

OLECTRA GREENTECH LIMITED

(CIN: L34100TG2000PLC035451)

Registered office: S-22, 3rd Floor, Technoarc Industrial Estate, Balanagar, Hyderabad - 500073, Telangana; Tel:040-46989999, Email:ID: info@olectra.com, www.olectra.com

EXTRACT OF THE UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER AND SIX MONTHS ENDED 30TH SEPTEMBER 2025

Table with 10 columns: Sl. No., Particulars, and financial data for Standalone and Consolidated periods (Quarter ended and Half year ended).

NOTE: The above is an extract of the detailed form of Quarterly Un-audited Financial Results filed with the Stock Exchange under Regulation 33 of the Listing and Other Disclosures Requirements Regulations, 2015.

For Olectra Greentech Limited

P. Hanuman Prasad
Vice President - Company Secretary & Legal

Date : 08.11.2025
Place : Hyderabad

VELJAN DENISON LIMITED

CIN: L29191GT9713PLC001670

Regd. Office: A18.19, APIE, Balanagar, Hyderabad-500037

Phone: +91-40-2776 4546 Fax: +91-40-2776 5253 Web: www.veljan.in E-mail: info@veljan.in

EXTRACTS OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

Table with 10 columns: Particulars, Quarter ended (30.09.2025, 30.06.2025, 30.09.2024, 30.09.2025, 30.09.2024, 31.03.2025), and financial data.

Key numbers of Unaudited Standalone Financial results of the Company: (Rs. in Lakhs)

Table with 10 columns: Particulars, Quarter ended, Half year ended, and financial data.

Note: The above is an extract of the detailed form of Unaudited Financial Results (Standalone & Consolidated) for the Quarter and Half year ended September 30, 2025 filed with BSE Limited under Regulation 33 of the SEBI (Listing and Other Disclosures Requirements) Regulations, 2015.

For and on behalf of the Board of Directors
S/-
U.Srikrishna
Managing Director & CEO
DIN: 08880274

HDFC BANK

Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Panel (West), Mumbai - 400 013 and having one of its office at Retail Portfolio Management at HDFC Bank Ltd, 15 Floor, 1-Think Techno Campus, Kharapuram (East), Mumbai - 400042

SALE INTIMATION AND PUBLIC NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK

The below mentioned Borrowers of HDFC Bank Ltd. (the 'Bank') are herby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loan/Overdraft/Agreed Secured Loans.

Table with 5 columns: Sr. No., Loan Account No., Borrower's Name, Amount as on Date of Sale, and Date of Public Notice.

FORM A PUBLIC ANNOUNCEMENT

Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Debtors) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF NEERALIPES PRIVATE LIMITED

Table with 2 columns: S. No. and Relevant Particulars, detailing creditor information and claims.

Notice is hereby given that the National Company Law Tribunal has ordered the Insolvency Resolution Process for NEERALIPES PRIVATE LIMITED under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Debtors) Regulations, 2016.

The creditors of NEERALIPES PRIVATE LIMITED are hereby called upon to submit their claims with the following details: (i) Name of the creditor; (ii) Address of the creditor; (iii) Nature of the claim; (iv) Amount of the claim; (v) Date of the claim.

Date: 09/11/2025
Place: Hyderabad

Union Bank of India ASSET RECOVERY BRANCH, VISAKHAPATNAM

Door No. 26-15-160, Union Bank of India Building, Changanaraopeta, Visakhapatnam-530001, A.P. Tel: 089-2537672, Fax: 089-2537673, Email: 2537672@unionbankofindia.com

NOTICE TO THE BORROWER INFORMING ABOUT SALE (30 DAYS NOTICE) RULE 6(2)/ 8(6) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002.

To: (1). Mrs. Chilikuri Annapurna, Who Krishna Rao, D.No. 70-14-B/15/1, Akshay Residency, Flat No.02, Siva Sundar Colony, JNTUK Backside, Kakinda, Andhra Pradesh-530003. (2). Mrs. Jampanna Padmawathi, Who Bala Gandhi Raju, D.No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003. (3). Mrs. Uthappa Venkata Lakshmi, Who N. S. Rama Murthy, Flat No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003. (4). Mrs. Three Seasons Logistics Private Limited, Regd. by its Director Mr. Jampanna Bala Gandhi Raju, S/O Narsimha Raju, D.No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003. (5). Mr. Jampanna Bala Gandhi Raju, S/O Narsimha Raju, D.No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003. (6). Mrs. Three Seasons Logistics Private Limited, Regd. by its Director Mr. Jampanna Bala Gandhi Raju, S/O Narsimha Raju, D.No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003. (7). Mrs. Three Seasons Logistics Private Limited, Registered Office, Plot No.59, Amar Colony, S/O Narsimha Raju, D.No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003. (8). Mrs. Three Seasons Logistics Private Limited, Registered Office, Plot No.59, Amar Colony, S/O Narsimha Raju, D.No. 85-9-13C, Opp. Girls Polytechnic, Mehar Nagar, Kakinda, Andhra Pradesh-530003.

Dear Sir/Madam: Pursuant to realisation of M/s. Three Seasons Logistics Private Limited, Hyderabad represented by its Director Jampanna Bala Gandhi Raju, S/O Narsimha Raju for belonging to amount due to Bank under the SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002.

Union Bank of India, Mid Corporate Branch, Kakinda, the secured creditor, caused a Demand notice dated 26.05.2022 under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002, calling upon you to pay the dues within the time stipulated therein. Since you failed to comply with the said notice within the period stipulated, the Authorized Officer has taken possession of the immovable secured assets under Section 13(2) of the Act read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 on 28.10.2022.

Even after taking possession of the secured asset, you have not paid the amount due to Bank. As such, it has become necessary to sell the above mentioned property by holding public auction after 30 days from the date of receipt of this notice through online mode. The date and time of e-auction along with the Reserve Price of the property and the details of the service provider to be conducted shall be informed to you separately.

Therefore, if you pay the amount due to the bank along with subsequent interest, costs, charges and expenses incurred by bank before the date of publication of sale notice, no further action shall be taken for sale of the property and you can resume your property as stipulated in sec. 13 (b) of the Act.

Primary Security: SMT. CHILIKURI ANNAPOORNA, (Lease Hold Rights) i.e. EMD of Two Godowns (Ac. 2.15 cents) and Land Building, Common Areas (Ac.1.97 cents) and other construction made in total of Ac.3.12 cents with all easementary rights. (This Primary Security is part and parcel of "Collateral Security") EMD of Four Godowns, Land Building, common area and other constructions with all easementary rights executed by JAMPANNA BALA GANDHI RAJU and M/S THREE SEASONS LOGISTICS PRIVATE LIMITED, HYDERABAD REPRESENTED BY DIRECTOR JAMPANNA BALA GANDHI RAJU are details below: Previously E. G. District, Presently Kakinda District, Tallarevo S/O, Karapa Mandali, Kompalle Village, within the following boundaries: a) An extent of Ac. 0.06 cents in S.No.468 P. EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; b) An extent of Ac. 0.80 cents in S.No.471 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; c) An extent of Ac. 0.05 cents in S.No.472 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; d) An extent of Ac. 0.08 cents in S.No.473 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; e) An extent of Ac. 0.20 cents in S.No.474 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; f) An extent of Ac. 0.27 cents in S.No.475 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; g) An extent of Ac. 0.27 cents in S.No.476 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; h) An extent of Ac. 0.27 cents in S.No.477 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; i) An extent of Ac. 0.27 cents in S.No.478 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; j) An extent of Ac. 0.27 cents in S.No.479 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; k) An extent of Ac. 0.27 cents in S.No.480 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; l) An extent of Ac. 0.27 cents in S.No.481 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; m) An extent of Ac. 0.27 cents in S.No.482 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; n) An extent of Ac. 0.27 cents in S.No.483 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; o) An extent of Ac. 0.27 cents in S.No.484 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; p) An extent of Ac. 0.27 cents in S.No.485 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; q) An extent of Ac. 0.27 cents in S.No.486 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; r) An extent of Ac. 0.27 cents in S.No.487 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; s) An extent of Ac. 0.27 cents in S.No.488 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; t) An extent of Ac. 0.27 cents in S.No.489 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; u) An extent of Ac. 0.27 cents in S.No.490 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; v) An extent of Ac. 0.27 cents in S.No.491 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; w) An extent of Ac. 0.27 cents in S.No.492 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; x) An extent of Ac. 0.27 cents in S.No.493 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; y) An extent of Ac. 0.27 cents in S.No.494 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; z) An extent of Ac. 0.27 cents in S.No.495 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; aa) An extent of Ac. 0.27 cents in S.No.496 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ab) An extent of Ac. 0.27 cents in S.No.497 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ac) An extent of Ac. 0.27 cents in S.No.498 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ad) An extent of Ac. 0.27 cents in S.No.499 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ae) An extent of Ac. 0.27 cents in S.No.500 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; af) An extent of Ac. 0.27 cents in S.No.501 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ag) An extent of Ac. 0.27 cents in S.No.502 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ah) An extent of Ac. 0.27 cents in S.No.503 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ai) An extent of Ac. 0.27 cents in S.No.504 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; aj) An extent of Ac. 0.27 cents in S.No.505 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ak) An extent of Ac. 0.27 cents in S.No.506 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; al) An extent of Ac. 0.27 cents in S.No.507 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; am) An extent of Ac. 0.27 cents in S.No.508 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; an) An extent of Ac. 0.27 cents in S.No.509 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ao) An extent of Ac. 0.27 cents in S.No.510 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ap) An extent of Ac. 0.27 cents in S.No.511 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; aq) An extent of Ac. 0.27 cents in S.No.512 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ar) An extent of Ac. 0.27 cents in S.No.513 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; as) An extent of Ac. 0.27 cents in S.No.514 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; at) An extent of Ac. 0.27 cents in S.No.515 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; au) An extent of Ac. 0.27 cents in S.No.516 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; av) An extent of Ac. 0.27 cents in S.No.517 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; aw) An extent of Ac. 0.27 cents in S.No.518 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ax) An extent of Ac. 0.27 cents in S.No.519 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ay) An extent of Ac. 0.27 cents in S.No.520 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; az) An extent of Ac. 0.27 cents in S.No.521 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ba) An extent of Ac. 0.27 cents in S.No.522 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bb) An extent of Ac. 0.27 cents in S.No.523 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bc) An extent of Ac. 0.27 cents in S.No.524 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bd) An extent of Ac. 0.27 cents in S.No.525 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; be) An extent of Ac. 0.27 cents in S.No.526 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bf) An extent of Ac. 0.27 cents in S.No.527 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bg) An extent of Ac. 0.27 cents in S.No.528 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bh) An extent of Ac. 0.27 cents in S.No.529 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bi) An extent of Ac. 0.27 cents in S.No.530 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bj) An extent of Ac. 0.27 cents in S.No.531 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bk) An extent of Ac. 0.27 cents in S.No.532 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bl) An extent of Ac. 0.27 cents in S.No.533 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bm) An extent of Ac. 0.27 cents in S.No.534 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bn) An extent of Ac. 0.27 cents in S.No.535 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bo) An extent of Ac. 0.27 cents in S.No.536 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bp) An extent of Ac. 0.27 cents in S.No.537 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bq) An extent of Ac. 0.27 cents in S.No.538 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; br) An extent of Ac. 0.27 cents in S.No.539 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bs) An extent of Ac. 0.27 cents in S.No.540 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bt) An extent of Ac. 0.27 cents in S.No.541 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bu) An extent of Ac. 0.27 cents in S.No.542 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bv) An extent of Ac. 0.27 cents in S.No.543 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bw) An extent of Ac. 0.27 cents in S.No.544 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bx) An extent of Ac. 0.27 cents in S.No.545 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; by) An extent of Ac. 0.27 cents in S.No.546 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; bz) An extent of Ac. 0.27 cents in S.No.547 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ca) An extent of Ac. 0.27 cents in S.No.548 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cb) An extent of Ac. 0.27 cents in S.No.549 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cc) An extent of Ac. 0.27 cents in S.No.550 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cd) An extent of Ac. 0.27 cents in S.No.551 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ce) An extent of Ac. 0.27 cents in S.No.552 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cf) An extent of Ac. 0.27 cents in S.No.553 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cg) An extent of Ac. 0.27 cents in S.No.554 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ch) An extent of Ac. 0.27 cents in S.No.555 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ci) An extent of Ac. 0.27 cents in S.No.556 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cj) An extent of Ac. 0.27 cents in S.No.557 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ck) An extent of Ac. 0.27 cents in S.No.558 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cl) An extent of Ac. 0.27 cents in S.No.559 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cm) An extent of Ac. 0.27 cents in S.No.560 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cn) An extent of Ac. 0.27 cents in S.No.561 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; co) An extent of Ac. 0.27 cents in S.No.562 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cp) An extent of Ac. 0.27 cents in S.No.563 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cq) An extent of Ac. 0.27 cents in S.No.564 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cr) An extent of Ac. 0.27 cents in S.No.565 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cs) An extent of Ac. 0.27 cents in S.No.566 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; ct) An extent of Ac. 0.27 cents in S.No.567 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cu) An extent of Ac. 0.27 cents in S.No.568 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cv) An extent of Ac. 0.27 cents in S.No.569 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cw) An extent of Ac. 0.27 cents in S.No.570 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cx) An extent of Ac. 0.27 cents in S.No.571 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cy) An extent of Ac. 0.27 cents in S.No.572 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; cz) An extent of Ac. 0.27 cents in S.No.573 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; da) An extent of Ac. 0.27 cents in S.No.574 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; db) An extent of Ac. 0.27 cents in S.No.575 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dc) An extent of Ac. 0.27 cents in S.No.576 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.577 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.578 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.579 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.580 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.581 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.582 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.583 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.584 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.585 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.586 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.587 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.588 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.589 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.590 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.591 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.592 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.593 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.594 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.595 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.596 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.597 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.598 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.599 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.600 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.601 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.602 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.603 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.604 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.605 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.606 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.607 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.608 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.609 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.610 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.611 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.612 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.613 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.614 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.615 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.616 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.617 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.618 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.619 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.620 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.621 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.622 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.623 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.624 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.625 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.626 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.627 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.628 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.629 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.630 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.631 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.632 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.633 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.634 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.635 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.636 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; dd) An extent of Ac. 0.27 cents in S.No.637 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway Land, SOUTH, Land of Medasani Nagaraju and others; de) An extent of Ac. 0.27 cents in S.No.638 EAST, Pantala Bodi, WEST, CK Railway Land, NORTH, CK Railway

